

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 59/(MAH)/2015
M.A. No. 311/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: Mr. Shailesh Nagindas Shah & Anr.
V/s.
M/s. Sun Shine Realtors Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Miss Krishna Raja	i/b LJ Law for the Applicants Petitioners.	Krisha
2.	Miss Jyoti Muley	"	Jyoti
3	Amit Shah	Advocate for the Rept No. 1 to 3	Amit
4)	Gautam Sundarayh	for proposed Respondent	Gautam

ORDER

MA 311/2017 in CP 59/397-398/NCLT/MB/MAH/2015

On the application mentioned by the Petitioner Counsel, the Respondents are at liberty to file reply within 15 days hereof and rejoinder, if any, within 15 days thereof.

List this matter on 26.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)